

ITEM NO.44

COURT NO.5

SECTION XIV

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3385/2007

(From the judgement and order dated 16/11/2006 in CWP No. 10271/2006 of the HIGH COURT OF DELHI AT NEW DELHI)

RAJIV ARORA Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(With prayer for interim relief and office report)

WITH

SLP(C) NO. 5916 of 2007

(With prayer for interim relief and office report)

Date: 28/07/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Major K. Ramesh, Adv.  
for Dr. Kailash Chand, Adv.

For Respondent(s) Mr. Mohan Parasaran, ASG  
Mr. P. Narasimhan, Adv.  
Mr. B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following  
ORDER

After hearing learned counsel for the parties at length, the Court reserved its judgment.

(A.S. BISHT)  
MASTER COURT MASTER

(PUSHAP LATA BHARDWAJ) COURT